

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.17
C.P. (IB)No.150/BB/2023

IN THE MATTER OF:

M/s. Shriram Finance Limited ... Petitioner
Vs.
M/s. Excel Dwellings India Pvt. Ltd. ... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on: 24.04.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Vineeth V.Reddy
For the Respondent : None

ORDER

1. Heard the Ld. Counsel appearing for the Petitioner. None appeared for the Respondent.
2. Ld. Counsel for the Petitioner requests time for hearing.
3. At the requests of the Petitioner's Counsel, list the case on **28.05.2024**.

-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

-Sd-
K. BISWAL
MEMBER (JUDICIAL)

Shruthi